National Company Law Tribunal

Allahabad Bench

CP NO. 1/ND/2HG.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Dr. Vishownsh Dutt Tiwari V/S Galaxy Sourices 4th SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies Act, 1955,

SL. NO. Name Designation Representation Signature

1. Representation Representation Signature

Representation Signature

Representation Signature

Representation Represent

CP No.1/ND/2016

Parties are represented by their respective counsels.

The matter to be listed for pronouncement of order on 31st January, 2018.

Date: 22/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)